

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1043 /(MAH)/2017
IVN. P.No.02/2017 &
MA 222/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Indus Finance Ltd.
V/s.
Quantum Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Nitesh Ashish kamat Megha chandna Madhu Gadodia Nitesh Agarwal i/b. Naik Naik & co.	Counsel. Counsel. Advocate. Advocate. }	[Signature]
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② Mr. ~~Gaur~~ Gaurav Jashi Jr Counsel
also Mr Rohit Gupta &
Mr. Nikhil Rajani i/b
Mrs. V. Deshpande & Co for Applicant / Intervener

③ Vineet Jagtap
i/b
Neel Jagtap & Ass

for the original
Applicant
Contd.....2

[Signature]

: 2 :

ORDER

IVN. P. No. 02/2017 & MA 222/2017 IN CP 1043/I&BP/NCLT/MB/MAH/2017

The Respondent is directed to file written submission before the next date of hearing. List this matter on 10.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)